

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 83 of 2018

IN THE MATTER OF:

India Glycols Limited

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant:

Mr. Manas Kumar Chaudhuri, Mr. Aman Singh Baroka and Mr. Ebaad Nawaz Khan, Advocates.

For Respondents:

Mr. Udayan Jain and Ms. Gunjan Richharia, Advocates for R-1

Mr. Sridhar Potaraju and Ms. Shweta Parihar, Advocates for R-2.

Mr. Manu Krishna, Advocate for R-3.

Ms. Reeta Mishra and Mr. Prateek Seth, Advocates for R- 4, 5 & 6

Mr. Pankaj Bhagat, Advocate for R-9,12,16,17 & 20.

Mr. Neeraj Malik, Mr. Diwakar Dubey Diwedi, Advocates for R-17

Mr. M.M. Sharma, Mr. Anand Sree, Ms. Charms Mathew, Advocates for R-19

Mr. Anil Kumar Mishra, Advocate for R-21

With

Competition Appeal (AT) No. 86 of 2018

IN THE MATTER OF:

Balrampur Chini Mills Ltd.

...Appellant

Versus

CCI & Ors.

...Respondents

Present:

For Appellant:

Mr. Goutam Shahi and Ms. Navodaya Singh Rajpurohit, Advocates.

For Respondents:

Mr. Udayan Jain and Ms. Gunjan Richharia, Advocates for R-1

Mr. Sridhar Potaraju and Ms. Shweta Parihar, Advocates for R-25.

With

Competition Appeal (AT) No. 91 of 2018

IN THE MATTER OF:

Bajaj Hindustan Sugar Ltd.

...Appellant

Versus

Ester India Chemicals Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Shighr Kumar and Mr. Sanjeev Kr. Singh, Advocates.

**For Respondent: Mr. Divakar Dubey, Mr. Neeraj Malik, Advocates for R-10.
Mr. Sanyat Lodha, Advocate for CCI.**

With

Competition Appeal (AT) No. 92 of 2018

IN THE MATTER OF:

Mawana Sugars Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant: Mr. P.K. Bhalla, Advocate.

**For Respondent: Mr. Udayan Jain and Ms. Gunjan Richharia, Advocates
for R-1**

With

Competition Appeal (AT) No. 93 & 98 of 2018

IN THE MATTER OF:

Dalmia Bharat Sugar & Industries Ltd. ...Appellant

Versus

Competition Commission of India & Anr. ...Respondents

Present:

For Appellant: Mr. M.M. Sharma, Mr. Anand Sree, and Mr. Charms Mathew, Advocates.

For Respondents: Mr. Sanyat Lodha, Advocate for CCI.

With

Competition Appeal (AT) No. 94 of 2018

IN THE MATTER OF:

Uttam Sugar Mills Ltd. ...Appellant

Versus

Competition Commission of India & Ors. ...Respondents

Present:

For Appellant: Mr. Sanjeev Kumar Singh and Mr. Shighra Kumar, Advocates

**For Respondent: Mr. Sanyat Lodha, Advocate for CCI.
Mr. Jitendra Kumar, Advocate.
Mr. Neeraj Malik, Mr. Diwakar Dubey and Mr. P.S. Diwedi
Advocates for R-12**

With

Competition Appeal (AT) No. 97 of 2018

IN THE MATTER OF:

Triveni Engineering & Industries Ltd. ...Appellant

Versus

Ester India Chemicals Ltd & Anr. ...Respondents

Present:

For Appellant:

**For Respondent: Mr. Udayan Jain and Ms. Gunjan Richharia, Advocates
for R-1**

With

Competition Appeal (AT) No. 99 of 2018

IN THE MATTER OF:

The Andhra Sugars Ltd. ...Appellant

Versus

Competition Commission of India & Ors. ...Respondents

Present:

For Appellant:

**For Respondent: Mr. Udayan Jain and Ms. Gunjan Richharia, Advocates
for R-1
Mr. Manu Krishnan, Advocate for National Federation.**

With

Competition Appeal (AT) No. 100 of 2018

IN THE MATTER OF:

The Avadh Sugar & Energy Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant : Mr. Pankaj Bhagat and Mr. Upendra Chaudhary, Advocates

**For Respondent: Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for
R-10
Mr. Sanyat Lodha, Advocate for CCI.**

With

Competition Appeal (AT) No. 101 of 2018

IN THE MATTER OF:

Sir Shadi Lal Enterprises

...Appellant

Versus

Ester India Chemicals Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Anil Kumar Mishra Advocate.

**For Respondent: Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for
R-11
Mr. Sanyat Lodha, Advocate for CCI.**

With

Competition Appeal (AT) No. 102 of 2018

IN THE MATTER OF:

KM Sugar Mills Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant : Mr. Pankaj Bhagat and Mr. Upendra Chaudhary, Advocates

**For Respondent: Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for
R-10
Mr. Sanyat Lodha, Advocate for CCI.**

With

Competition Appeal (AT) No. 103 of 2018

IN THE MATTER OF:

Indian Sugar Mills Association

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant: Mr. Sridhar Potaraju and Ms. Shweta Parihar, Advocates.

**For Respondent: Mr. Sanyat Lodha, Advocate for CCI.
Mr. Manu Krishnan, Advocate for R-3.**

With

Competition Appeal (AT) No. 104 of 2018

IN THE MATTER OF:

The Seksaria Biswan Sugar Factory Ltd. ...Appellant

Versus

Competition Commission of India & Anr. ...Respondents

Present:

For Appellant : Mr. Pankaj Bhagat and Mr. Upendra Chaudhary, Advocates

**For Respondent: Mr. Udayam Jain and Ms. Gunjan Richharia, Advocates for R-1.
Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for R-11.**

With

Competition Appeal (AT) No. 03 of 2019

IN THE MATTER OF:

Simbhaoli Sugar Ltd. ...Appellant

Versus

Competition Commission of India & Ors. ...Respondents

Present: Mr. Sushil Shukla, Advocate.

**For Respondent: Mr. Udayam Jain and Ms. Gunjan Richharia, Advocates for R-1.
Mr. Neeraj Malik and Mr. Diwakar Dubey, Advocates for R-11.**

With

Competition Appeal (AT) No. 05 of 2019

IN THE MATTER OF:

**Shree Kamrej Vibhag Sahakari Khand
Udoyg Mandali Ltd.**

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant:

For Respondent: Mr. Sanyat Lodha, Advocate for CCI.

With

Competition Appeal (AT) No. 06 of 2019

IN THE MATTER OF:

Sahakari Khand Udoyg Mandal Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant:

For Respondent: Mr. Sanyat Lodha, Advocate for CCI.

With

Competition Appeal (AT) No. 07 of 2019

IN THE MATTER OF:

**Shree Ganesh Khand Udoyg Sahakari
Mandli Ltd.**

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant:

For Respondent: Mr. Sanyat Lodha, Advocate for CCI.

With

Competition Appeal (AT) No. 08 of 2019

IN THE MATTER OF:

**Shree Mahuva Pradesh Sahakari Khand
Udoyg Mandali Ltd.**

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant:

For Respondent: Mr. Sanyat Lodha, Advocate for CCI.

With

Competition Appeal (AT) No. 10 of 2019

IN THE MATTER OF:

Sri Sarvaraya Sugars Ltd. & Ors.

...Appellants

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant:

For Respondent: Mr. Udayam Jain and Ms. Gunjan Richharia, Advocates for R-1.

ORDER

21.01.2020: Due to paucity of time these appeals could not be taken up. Post these appeals 'for hearing' before appropriate bench on **12th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc